

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR SH. MAHESH TANAJIRAO PATANKAR

Special Leave to Appeal (C) No(s). 17285/2022

NATIONAL INSURANCE COMPANY LTD.

Petitioner(s)

VERSUS

JYOTI DEVI @ JYOTI &amp; ORS.

Respondent(s)

IA No. 171248/2023 - ADDITION / DELETION / MODIFICATION PARTIES)

Date : 21-02-2024 These matters were called on for hearing today.

For Petitioner(s)

Mr. Abhishek Kumar, Adv.  
Mr. Nikhil Jain, AOR  
Mr. Prashant Mohla, Adv.  
Mr. Santanu Ghosh, Adv.  
Ms. Divya Jain, Adv.  
Mr. Anshul Mehral, Adv.

For Respondent(s)

Mr. Akbar Siddique, AOR  
Mr. Muneeb Ahmed Khan, Adv.  
Mr. Rajneesh Sharma, Adv.  
  
Mr. Ritesh Khatri, AOR

UPON hearing the counsel the Court made the following  
O R D E R

Respondent Nos.1 and 2 have already filed the counter affidavit.

Ld. Counsel for respondent Nos.4 and 5 have failed to file the counter affidavit within the period stipulated under the rules.

Ld. Counsel for petitioner has filed application for deletion in respect of respondent No.3. The same be placed before the Hon'ble Judge in Chambers for further directions.

MAHESH TANAJIRAO PATANKAR  
Registrar